## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

TCSP No.151/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 230-232

## ORDER

## TCSP No.151/230-232/NCLT/MB/MAH/2018

At request of the Petitioner Counsel, list this matter on 22.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

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B.S.V. PRAKASH KUMAR Member (Judicial)